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~~order/Judgment~~ 30/11/92  
despatched  
to App. Respondent(s)  
on 31/11/92

St. 1/11/93

C.P. No. 50/93

For orders fixed  
on 31/5/93

Yeldi  
16/4/93

Date: 31-5-1993 CP 50/93 in O.A. 1099/92

None for the Petitioner. It is informed  
that Mr. Gangal, learned advocate for the  
applicant, is unwell and is not able to  
attend the Tribunal today. C.P. is  
adjourned to 18-6-93.

M(4)

  
(V.D. DESHMUKH)  
M(J)